

Name of the corporate debtor: Arya Filaments Pvt. Ltd.; Date of commencement of liquidation: 02/11/2023 (Date of Liquidation Order 02/11/2023 recd on 08/11/2023); List of stakeholders as on: 24/04/2024.

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Linan New Sanlian Lighting Electric Co.Ltd.	04-12-2023	1,42,45,854.67	1,42,45,854.67		0		0	3.37%	0	0	0	0.00	Claim submitted during Liquidation period
2	Mittal Packaging	08-12-2023	11,70,094.00	11,70,094.00		0		0	0.28%	0	0	0	0.00	Claim submitted during Liquidation period
3	Shri Mahveer Auto Agency	04-12-2023	22,73,588.00	10,73,320.00		0		0	0.25%	0	0	5493	11,94,775.00	Claim submitted during Liquidation period
4	Vadilal Chemicals Ltd.	06-12-2023	2,33,054.00	2,33,054.00		0		0	0.06%	0	0	0	0.00	Claim submitted during Liquidation period
5	Modern Glass Industries	09-12-2023	5,73,978.00	5,73,978.00		0		0	0.14%	0	0	0	0.00	Claim submitted during Liquidation period
6	Adarsh Kanch Udyog Pvt. Ltd.	09-12-2023	6,90,830.00	6,62,589.00		0		0	0.16%	0	0	0	28,241.00	Claim submitted during Liquidation period
7	Shree Ram Associates	08-02-2024	10,00,000.00	0.00		0		0	0.00%	0	0	10,00,000.00	0.00	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
8	Srishti Agrawal		6,36,000.00	0.00		0		0	0.00%	0	0	6,36,000.00	0.00	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
	<b>Total</b>		<b>2,08,23,398.67</b>	<b>1,79,58,889.67</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>4.25%</b>	<b>0.00</b>	<b>0.00</b>	<b>16,41,493.00</b>	<b>12,23,016.00</b>	